

हथकरघा उद्योग

2405. श्रीमती सावित्री निगम

क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि:

(क) वर्ष 1965 में देश में हथकरघा उद्योग के प्राधुनिकीकरण के लिए विभिन्न निकायों तथा राज्य सरकारों ने कितनी राशि का विशेष नियतन किये जाने की मांग की थी; और

(ख) उक्त अवधि में कितने नये विद्युत चालित करघे लगाये गये ?

वाणिज्य मंत्रालय में उप-मंत्री (श्री शशि कुरेशी): (क) विशेष नियतन के लिये कोई मांग नहीं प्राप्त हुई है।

(ख) 1965 में हथकरघा क्षेत्र में 1278 शक्ति-चालित करघे लगाये गये।

Public Sector Undertakings

2406. Shri P. R. Chakraverti:
Shri K. N. Tiwary:

Will the Minister of Industry be pleased to state:

(a) whether it is a fact that public sector undertakings are more reluctant than private industry to seek the help of Indian scientists;

(b) the steps taken to ensure proper co-operation between the industrialists, scientists and the Government; and

(c) whether some permanent body is proposed to be set up to promote collaboration between research and industry?

The Minister of Industry (Shri D. Sanjivayya): (a) No, Sir. So far as Public Sector undertakings are concerned, Government have laid special stress on the utilisation of indigenous know-how,

(b) The following are the principal steps taken to ensure co-operation

between scientists, Government and Industry:—

(1) The Council of Scientific and Industrial Research is represented on the Inter-Ministerial Committees which considers (1) applications for the issue of industrial licences and (2) applications for the approval of the terms of foreign collaboration. Suitable representation to the C.S.I.R. has also been given in the various Development Councils constituted under the Industries (Development and Regulation) Act, 1951.

(2) A Joint Standing Committee for Research and Industry has been constituted by the C.S.I.R. under the Chairmanship of the Minister of Industry. This Committee periodically reviews the relations between research and industry and problems of the utilisation of indigenous know-how and research.

(3) A Specialist Committee for industrial research and relation with Industry has been constituted under the Chairmanship of the Director General, Technical Development.

(4) A Joint Committee of the C.S.I.R. and the Directorate General of Technical Development has been formed for close and continuous liaison between these two bodies.

(5) Every national laboratory has a technical Information and Liaison Cell which has the specialised task of approaching industries, identifying their problems and ensuring a follow-up of sponsored research in the laboratories.

(c) The Joint Standing Committee for Research and Industry and the Specialist Committee for Industrial Research and Relations with Industry referred to in reply to part (b) above are permanent bodies.